

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI**

**CAUSE LIST (VACATION BENCH)  
(IN COURT NO. 2)**

**Date : 19<sup>th</sup> June, 2017  
Time : 10.30 A.M.**

**HON'BLE MR JUSTICE U.D. SALVI  
JUDICIAL MEMBER**

**HON'BLE PROF. (DR.) P. C. MISHRA  
EXPERT MEMBER**

<b>S.NO.</b>	<b>CASE NO.</b>	<b>PARTIES</b>	<b>COUNSEL FOR PARTIES</b>
<b>FOR ADMISSION</b>			
1.	Appeal No. 74/2017 (WZ) (M.A. No. 200/2017)	Brat Agro Pvt. Ltd. Vs. The Goa State Pollution Control Board	Mr. Vinod Korgaonkar, Adv. for Appellant
2.	Original Application No. 407/2017 (M.A. No. 779/2017)	Lt. Col. (Retd.) Sarvadaman Singh Oberoi Vs. State of Hayyana & Ors.	Mr. Rtwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant
3.	Original Application No. 408/2017	Gujarat Tanners Vs. Uttar Pradesh Pollution Control Board	Mr. Vibhav Misra & Saumya Misra, Advs. for Applicant
4.	Original Application No. 410/2017	Punjab Dyers Association Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. I. K. Kapila, Adv. for Applicant
<b>FOR HEARING</b>			
5.	Original Application No. 100/2017 (M.A. No. 510/2017)	Birendra Singh Matura & Ors. Vs. Ministry of Environment, Forests & Climate Change & Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Divya Prakash Pande, Adv. Mr. Rajesh Kumar Singh, Adv. Mr. B. V. Niren, Adv. for R-2 Mr. Akshat Hansaria, Adv. for R-3 Mr. A. K. Prasad, Adv. for R-4 Mr. Rahul Verma, AAG for State of Uttarakhand P & A Law Offices

**For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**